

>

Title: Need to rehabilitate the families left outside the Karimganj border fencing area in Assam.

SHRI RADHESHYAM BISWAS (KARIMGANJ): Madam Speaker, in my Constituency Karimganj, border fencing was erected inside 150 yards from the border. In 10 spots, Indian habitants comprising of 173 families were left outside the fence towards Bangladesh. Every day at 6 a.m. BSF personnel allow Indian citizens to enter in the Indian side for their day to day work and again lock them by 5 p.m. daily. It creates many problems to the inhabitants. They cannot reach even hospital for acute patients, mothers for delivery or any other urgent needs after 5 p.m. But the Government had a declaration to rehabilitate these citizens inside the original mainland and that 150 yards will become no man's land. Till now, it has not been initiated. A few days ago, at the time of Diwali there was an incident in which three families lost everything including three cows in fire, and the fire brigade team could not reach the village due to inside fencing. In one instance, we can say ...(*Interruptions*)

HON. SPEAKER: Please do not read. You have to make only points.

SHRI RADHESHYAM BISWAS : All right, Madam.

So, through this august House, I would urge the Government to make necessary arrangements to rehabilitate these families who are living in inhuman conditions immediately.

HON. SPEAKER: S/Shri Sankar Prasad Datta and Md. Badaruddoza Khan are permitted to associate with the issue raised by Shri Radheshyam Biswas.